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Title: Issue regarding slum rehabilitation in Delhi.

SHRI NILESH NARAYAN RANE (RATNAGIRI-SINDHUDURG): Mr. Chairman, Sir, I would like to raise the issue of slum rehabilitation in Mumbai which is in total mess. There is a body called Slum Rehabilitation Authority (SRA) which was set up in 1995 for reconstruction and rehabilitation of people staying in the slums. In the past 17 years, it has failed to provide homes to the 8.6 million people who stay in the slums of Mumbai.

For example, the Dharavi re-development project which was sanctioned about 8 years ago, about Rs. 50 crore have been spent on planning but not even one of the five sectors earmarked for redevelopment has taken off yet.

Similarly the area around the Mumbai Airport covers 276 acres which is under slums. About 85,000 families stay there, but only 11,000 houses have been constructed and 18,000 more are under construction. Out of the targeted 4 million slum dwellers, only 15 per cent have been given their homes. Even the recent CAG report has revealed improper practices in the Slum Rehabilitation Authority.

I would request the Government to take action towards the progress of the slum rehabilitation in Mumbai and rectify the things that are going wrong. There are a lot of things that are going wrong in the Slum Rehabilitation Authority. So, I would request the Government to take action as soon as possible.